

16.34 hrs

Statement by Minister Modifications to the National Policy on Education, 1986

[English]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Sir, With your permission I would like to make a statement about which I have an assurance in the House during the discussion on the Demands for Grants for the Ministry of Human Resource Development.

The National Policy on Education (NPE) was adopted by Parliament on May 1986. A committee was set up under the chairmanship of Acharya Ramamurti in May 1990 to re-view NPE and to and make recommendations for its modifications. That Committee submitted its report in December 1990. At the request of the Central Advisory Board of Education (CABE) a committee was set up in July 1991 under the chairmanship of Shri N. Jajardhana Reddy, Chief Minister of Andhra Pradesh, to consider modifications in NPE taking into consideration the report of the Ramamurti Committee and other relevant developments having a bearing on the Policy, and to make recommendations regarding mediations to made in the NPE. This committee submitted its report in January 1992. The report of the Committee was considered by the CABE in its meeting held on 5-6 May, 1992. While broadly endorsing the NPE, CABE has recommended a few changes in the Policy.

The NPE has stood the test of time. Based on an indepth review of the whole gamut of educational situation and formulated on the basis of a national consensus, it enuciated a comprehensive framework to guide the development of education in its entirety. That framework framework continues to be relevance. However, the development during the last few years and expreicne in the implementation of the Policy have necessitated certain modifications. The modifications required have been specified in the paper "National Policy on Education ,

1986- Revised Policy Formulations" *laid on the Table of the House . I also lay on the Table of the House the report of the CABE Committee on Policy.

MATTERS UNDER RULE 377

16.35 hrs

- (I) **Need to provide more funds to the Government of Kerala for the development sports in the State.**

[English]

PROF. K.V. THOMES (Eranakulam): Kerala is a small strip of land guarded by rearing Arbaïn Sea on the West and hilly western ghats on the East and a green coverage given by the coconut gardens and paddy fields. Rivers and blackwaters flowing through the length and breadth of Kerala can be developed for water sports. The sanke boat races at Alleppey, Aranmula and Cochin, the Pooram festival at Trichur with hundreds of Defcordated elephants, temple festivals, Kathakali, Mohniyattam, Kalaripayattu, Chavittunatakam and other cultural arts are the special festers of this tiny land. The wild sanctuary at Thekkadi, the hill resorts at Panmudi and Mannar, Sea beaches form Kovalam to Beckal in Calicut, make Kerala atourist Paradise, Idli, Dosa, Payasam etc., are the delicious duches of Kerala. Cochin backwaters can be developed for water sports. I request the Government of India to extend Maximum help and provide more funds for the development of Sports in Kerala.

- (II) **Need to classify Kurvikarans of Tamil Nadu as Scheduled Tribe**

SHRI P.P. KALIAPERUMAL (Cuddalore): "Narikuravars" are a class of poeple who love in sub-human conditions in Tamil Nadu . They are called 'Kuruvikarans' in the districts of Madras, Chengleput and North Arcot. They are called 'Rattians' in Kaanyakumari district. They are called 'Narikuravars' in Salem, North Arcot and